

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 348/GT/2022

Subject : Petition for determination of tariff on installation of various Emission Control Systems at NCTPS, Dadri Stage-II (980MW) in compliance of Revised Emission Standard.

Petitioner : NTPC Limited

Respondents : UPPCL and 3 others.

Date of Hearing : **8.11.2023**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Aditya Vardhan Sharma, Advocate, NTPC
Shri Anant Singh Ubeja, Advocate, NTPC
Ms. Nehal Jain, Advocate, NTPC
Shri Kunal Veer Chopra, Advocate, NTPC
Shri Isnain Muzamil, Advocate, BYPL and BRPL
Shri Anand Shrivastava, Advocate, TPDDL
Shri Shivam Sinha, Advocate, TPDDL
Shri Sam C. Mathew, Advocate, TPDDL

Record of Proceedings

During the hearing, the proxy counsel for the Petitioner requested for adjournment due to non-availability of the arguing counsel. This request was not opposed by the Respondents. Accordingly, the Commission adjourned the matter.

2. Meanwhile, the Petitioner is directed to furnish the following information, on or before **18.12.2023**, after serving copy the Respondents:

- (a) *The status of implementation anticipated of FGD for Unit-II.*
(b) *Auditor certificate in respect of capital cost claim.*

3. The Respondents may file their replies to the above by **29.12.2023**, after serving copy to the Petitioner, who may, thereafter file its rejoinder, if any, till **10.1.2024**.

4. The matter shall be listed for hearing on **9.2.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

